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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 174/140(5)/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017**

Name of the Company: Saibaba Surfactants Pvt Ltd. & Ors.
V/s.
Kamalkumar S. Jain & Anr.

Section of the Companies Act: Section 140(5) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NATASHA SUTARIA	ADV	RESPONDENT NO. 1	Natasha
2.	HITESH BUCH	PCS	FOR PETITIONERS	Hitesh
	GOPI M. SISODIYA FOR & ON BEHALF OF ARJUN R. SHETH	ADVOCATE	PETITIONERS	Gopi
	MONAAL DAVAWALA	ADVOCATE	RESPONDENT NO. 3	Monaal

ORDER

Learned Advocate Ms. Gopi Sisodiya i/b Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch present for Original Petitioner. Learned Advocate Ms. Natasha Sutaria present for Original Respondent no. 1. Learned Advocate Mr. Monaal Davawala present for Respondent no. 3.

IA 253/2017 is allowed.

The proposed Respondent Mr. Ganpat patel is added as 3rd respondent in main petition.

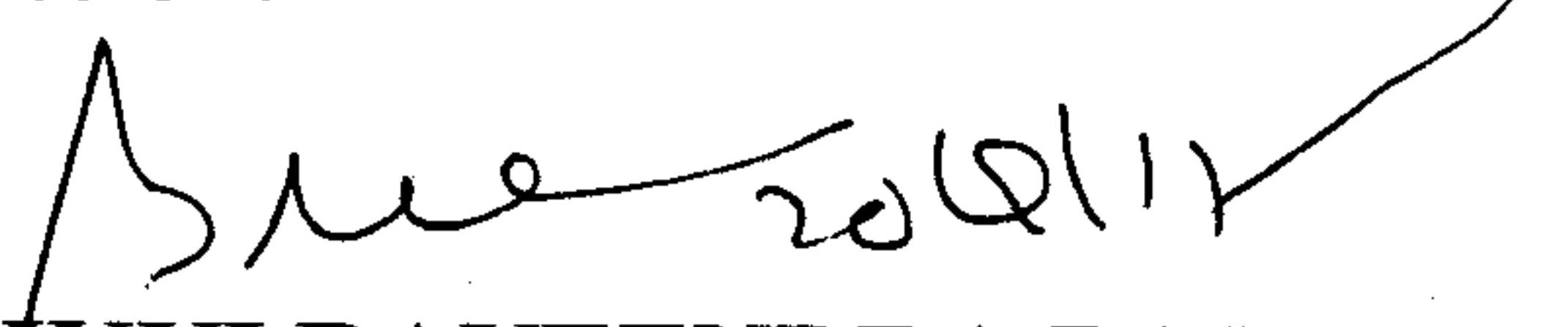
Reply of Respondent no. 1 filed in main petition.

Respondent no. 3 shall file reply within two weeks after serving copy in advance to the petitioner.

petitioner shall file rejoinder if any for the replies of R-1 and 3 within two weeks thereafter serving copy in advance to the Respondents.

None present for Respondent no. 2.

List the matter on 02.11.2017 for hearing before admission.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 20th day of September, 2017.